

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4029
ANSWERED ON:18.08.2010
CORRUPTION CASES
Das Gupta Shri Gurudas;Lingam Shri P.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) Whether a number of complaints of corruption against heads of some institutions like former Kendriya Vidyalaya Sangathan Commissioner, Director of Rashtriya Sanskrit Sansthan and the Director of IIT-Delhi, are pending for probe for a long time;
- (b) if so, the details thereof and the reasons for delay in probing the corruption charges; and
- (c) the Government's reaction thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT D. PURANDESWARI)

(a) to (c) A complaint was lodged with Central Vigilance Commission against the then Commissioner, Kendriya Vidyalaya Sangathan alleging various administrative/financial irregularities. The complaint has been assigned to a Director of the Department of School Education and Literacy vide order No. C-13012/17/2009-Vig dated 14/6/2010 to conduct a fact finding inquiry. A complaint was received against Rashtriya Sanskrit Sansthan alleging malpractices in the utilization of funds in sanctioning grants to NGOs etc by Rashtriya Sanskrit Sansthan (RSS), New Delhi and a fact finding enquiry has been assigned to Deputy Secretary, Department of Higher Education vide order No. C- 13012/12/2009-Vig dated 30/11/2009. A complaint against Director, Indian Institute of Technology (IIT), Delhi was received through Central Vigilance Commission and a report has been made to Central Vigilance Commission recommending its closure.